

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1911(KB)2019
IA(I.B.C)/287(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER O	AJIT SHARMA VS HAIL TEA LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance via video conference/physically

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **21.08.2024**.

**Satyajit Roy
(Court Officer)**